

NOTIFICATION No. 81 / 2015

The District Judges mentioned in Column (1) below are transferred and posted to the posts mentioned against their names in Column (2) below:

<i>S.No</i>	<i>Name and Designation (1) Thiru / Tmt. /Selvi</i>	<i>Transferred and Posted as (2)</i>
1	R.Pongiappan, Principal District Judge, Dindigul.	Principal District Judge, Coimbatore vice Thiru N.Seshasayee, transferred.
2	N.Seshasayee, Principal District Judge, Coimbatore.	Principal District Judge, Salem vice Thiru D.Jayachandran, retiring on 31.05.2015 A.N.
3	R.Ganesan, Additional District Judge & Presiding Officer, Special Court under E.C. Act, Pudukkottai.	District and Sessions Judge, District Court No.II, Kancheepuram vice Thiru K.Paramaraj, retiring on 31.05.2015 A.N.
4	M.Pitchammal, Sessions Judge, Mahila Court, Pudukkottai.	Additional District Judge & Presiding Officer, Special Court under E.C. Act, Pudukkottai vice Thiru R.Ganesan, transferred.

HIGH COURT, MADRAS.
DATED: 29.05.2015.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL

OFFICIAL MEMORANDUM

Sub: Courts and Judges - District Judges - Transfer and Postings – Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 81 / 2015, dated : 29.05.2015.

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Thiru R.Pongiappan, Principal District Judge, Dindigul, who has been transferred and posted as Principal District Judge, Coimbatore in the High Court's Notification cited above, is required to hand over charge of his post to the Additional District Judge, Dindigul, on 31.05.2015 A.N. and then take charge of the post of the Principal District Judge, Coimbatore, immediately, without availing full joining time.

The Additional District Judge, Dindigul is required to hold full additional charge of the post of Principal District Judge, Dindigul, until further orders.

Thiru N.Seshasayee, Principal District Judge, Coimbatore, who has been transferred and posted as Principal District Judge, Salem in the arising vacancy due to retirement of Thiru D.Jayachandran, on 31.05.2015 A.N., in the High Court's Notification cited above, is required to hand over charge of his post to the I Additional District Judge, Coimbatore, on 31.05.2015 A.N. and then take charge of the post of Principal District Judge, Salem, immediately, without availing full joining time.

The I Additional District Judge, Coimbatore is required to hold full additional charge of the post of Principal District Judge, Coimbatore, till Thiru R.Pongiappan, takes charge of the said post.

Thiru R.Ganesan, Additional District Judge & Presiding Officer, Special Court under E.C.Act, Pudukkottai, who has been transferred and posted as District and Sessions Judge, District Court No.II, Kancheepuram in the arising vacancy due to retirement

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of Thiru K.Paramaraj, on 31.05.2015 A.N., in the High Court's Notification cited above, is required to hand over charge of his post to Ms. M.Pitchammal, Sessions Judge, Mahila Court, Pudukkottai on 31.05.2015 A.N. and then take charge of the post of District and Sessions Judge, District Court No.II, Kancheepuram, immediately, without availing full joining time.

Ms.M.Pitchammal, Sessions Judge, Mahila Court, Pudukkottai, who has been transferred and posted as Additional District Judge & Presiding Officer, Special Court under E.C. Act, Pudukkottai, in the High Court's Notification cited above, is required to take charge of the post of the Additional District Judge & Presiding Officer, Special Court under E.C. Act, Pudukkottai, from Thiru R.Ganesan, Additional District Judge & Presiding Officer, Special Court under E.C. Act, Pudukkottai, on 31.05.2015 A.N. and after assuming charge of the post of Additional District Judge & Presiding Officer, Special Court under E.C. Act, Pudukkottai, Ms.M.Pitchammal, is required to hold full additional charge of the post of Sessions Judge, Mahila Court, Pudukkottai, until further orders.

HIGH COURT, MADRAS.
DATED: 29.05.2015.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL

